

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 8418/2018

BADRI PRASAD (DEAD) THR. LRS

Petitioner(s)

VERSUS

RAM AKCHHAIBER (DEAD) THR. LRS & ORS.

Respondent(s)

Date : 10-01-2019 This petition was called on for hearing today.

For Petitioner(s)

Ms Sunita Pandit, Adv.
Mr. Ankur Yadav, AOR

For Respondent(s)

Mr. Fuzail Ahmad Ayyubi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner to take fresh steps to effect service on respondent nos. 1 to 5, 7,10,11 and 12 to 15 within two weeks time. Notice thereafter be issued.

Service is complete on respondent nos. 6 and 8 but none has entered appearance.

Legal representatives of respondent no.9 are granted four weeks time for filing counter affidavit.

List again on 25.2.2019.

ANIL LAXMAN PANSARE
Registrar